GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2618 ANSWERED ON 16.03.2023

SAUBHAGYA SCHEME

†2618. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of POWER be pleased to state:

- (a) the details of the progress of Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) scheme launched in the year 2017;
- (b) the details of the number of households benefitted from the said scheme in Madhya Pradesh particularly in Gwalior division;
- (c) the quantum of funds allocated by the Government for the same;
- (d) whether any assessment has been made regarding the progress made in the implementation of the scheme launched with the objective of providing facility of electricity to all the remaining households in the country; and
- (e) if so, the details thereof and the time by which this target is likely to be completed?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar (a): Yojana - SAUBHAGYA in October, 2017 with the objective of achieving universal household electrification, by providing electricity connections to all unelectrified households in rural areas and all poor households in urban areas in the country. Under the aegis of SAUBHAGYA, as on 31.03.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connection. This was also sanctioned. All these seven States had reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter, some States reported 11.84 lakh households remained to be electrified, against which States reported that 4.43 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. State-wise details are at Annexure. The schemes stands closed on 31st March, 2022.
- (b): As reported by the State of Madhya Pradesh on SAUBHAGYA Portal, a total of 19,84,264 households were electrified in Madhya Pradesh including 50,272 households of Gwalior Division.

- (c): There was no upfront allocation of funds for any State/District under SAUBHAGYA scheme. Funds were released for sanctioned projects in installments based on the reported utilization of the funds released in the previous installments and fulfillment of stipulated conditions. A total of Rs.554 Cr were released to the State of Madhya Pradesh under the scheme.
- (d) & (e): The assessment of Implementation of scheme is a continuous process. The implementation of SAUBHAGYA, since now closed, was regularly monitored by Ministry of Power, for the entire country at various levels from time to time. Following steps were taken by the Government for implementation and completion of the projects under SAUBHAGYA:
 - i. At Central level, inter-ministerial Monitoring Committee on DDUGJY headed by the Secretary, Ministry of Power monitored the implementation of the scheme. Besides this, the progress of scheme was also being reviewed with the States / Power Utilities in Review, Planning and Monitoring (RPM) meetings of Ministry of Power.
 - ii. At State level, a Committee under the Chairmanship of Chief Secretary used to monitor the progress to resolve the issues related to implementation. Further, the progress was reviewed on a monthly basis and on a fortnightly basis.
- iii. Rural Electrification Corporation Limited (REC), the nodal agency, monitored implementation of the scheme through its State Offices at field level. The nodal agency has appointed third party M/s Ernst& Young LLP, New Delhi for post implementation evaluation of DDUGJY, report of the same is under process.
- iv. At District level, (DISHA) District Development Coordination & Monitoring Committee meetings [under the aegis of Ministry of Rural Development and District Electricity Committee(DEC)] headed by senior-most Hon'ble Member of Parliament (Lok Sabha) of the district & other MPs of the district as co-chair with District Magistrate as Convener, reviewed the progress.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2618 ANSWERED IN THE LOK SABHA ON 16.03.2023

State-wise details of electrification of households since launch of Saubhagya Scheme / Additional Sanctions and Achievement under DDUGJY (status as on 31.03.2022)

SI.	Name of the States	ORIGINAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA	ADDITIONAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA		ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY		Grand Total
No.	Name of the otates	households electrified from 11.10.2017 to 31.03.2019	households electrified from 01.04.2019 to 31.03.2021	Total households electrified as on 31.03.2021	Additional households Sanctioned	Additional households electrified as on 31.03.2022	Guila Fotal
1	2	3	4	<i>5=3+4</i>	6	7	<i>8=5+7</i>
1	Andhra Pradesh*	1,81,930	0	1,81,930			1,81,930
2	Arunachal Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	17,45,149	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu & Kashmir	3,77,045	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	26,824	3,83,798			3,83,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	19,84,264	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	0	15,17,922			15,17,922
15	Manipur	1,02,748	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	1,32,507	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	0	24,52,444			24,52,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan (Jaipur)	18,62,736	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	5,15,084	0	5,15,084			5,15,084
26	Tripura	1,39,090	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	0	2,48,751			2,48,751
29	West Bengal	7,32,290	0	7,32,290			7,32,290
Total		2,62,84,350	18,85,374	2,81,69,724	11,83,870	4,43,700	2,86,13,424

^{*} Electrified prior to SAUBHAGYA and not funded under SAUBHAGYA
